GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 2503 ANSWERED ON 21.03.2025

RAILWAY BYPASS LINE FOR JUNAGARH

2503# SHRI SHAKTISINH GOHIL:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government intends to provide any relief to the people of Junagarh, Gujarat, by bypassing the railway line from the city, in view of the fact that there are seven railway crossings in the city due to which people have to face traffic jams frequently; and
- (b) the manner in which Government is planning to address this concern?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) and (b): Railway projects are surveyed/sanctioned/executed Zonal Railway-wise and not State-wise/Region-wise as the Railway projects may span across State boundaries. Railway projects are sanctioned on the basis of remunerativeness, traffic projections, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines, demands raised by State Governments, Central Ministries, Railway's own operational requirement, socio-economic considerations etc. depending upon throwforward of ongoing projects and overall availability of funds.

Sanctioning and execution of works of Road Over Bridges/Road Under Bridges (ROBs/RUBs) in lieu of Level Crossings (LCs) is a continuous and ongoing process on Indian Railways. Such works are prioritized and taken up on the basis of its impact on safety and mobility in train operations and impact on road users.

No. of ROBs/RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-24 are as under:

Period	ROBs/RUBs constructed
2004-14	4,148 Nos.
2014-24	11,945 Nos. (About three times)

As on 01.02.2025, 4344 Nos. of ROBs/RUBs are sanctioned at a cost of ₹97422 Cr. on Indian Railways including 299 Nos. of ROBs/RUBs at the cost of ₹7603 Cr. in the State of Gujarat which are at various stages of planning and execution.

During 2014-24, 989 Nos. of ROBs/RUBs were constructed in the State of Gujarat. During 2024-25 (upto January 2025), 827 Nos. of ROBs/RUBs have been constructed on Indian Railways including 85 Nos. of ROBs/RUBs in the State of Gujarat.

07 Nos. of LCs exist on Broad Gauge line in Junagarh city, out of which 03 Nos. of LCs are sanctioned for elimination by providing ROB/RUB which are at various stages of planning & execution.

Completion & commissioning of ROB/RUB works depend on various factors like consent of State Government in closure of LC, finalization of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project/work sites, number of working months in a year for particular project/work sites due to climatic conditions etc.
